

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

CP/209(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: LOUIS DREYFUS ARMATEURS SAS (FOR
WINDING UP OF ALBA ASIA PRIVATE
LIMITED

Section 272 OF THE COMPANIES ACT, 2013 AND RULE 11 OF THE NCLT
RULES

ORDER

1. Ms. Priyanka Shetty, Ld. Counsel for the Respondent present. Mr. Dhruv Joshi a/w Ms. Priyanka Zaveri, Ld. Counsel for the Respondent present.
2. Another Connection Petition CP 684/2020 has been transferred from Court 3 and both the matter is to be heard together and Registry is directed to expedite the transfer of records to this Bench before the next date of hearing and list CP 684/2020 along with this Petition.
3. The respondent shall be at liberty to place on record the reply before the next date of hearing. No further opportunity will be granted.
4. List this matter on **26.04.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)